

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/180/2020
PETITION NUMBER : IBA/316/2019
NAME OF THE APPLICANT : Muthiah Thevar Rajapandian (RP)
Unique Roof Private Ltd
NAME OF THE RESPONDENT : Sri Meenakshi Metals
UNDER SECTION : 60(5) OF IBC

ORDER

Due to paucity of time, this matter is adjourned to **03.02.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS